

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 186 of 2011

Dated : 10th April, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Orissa Power Transmission Corporation Ltd. ... Appellant(s)

Versus

O.E.R.C. Ors.Respondent(s)

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. David A. &
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Suresh Tripathy for R-2 to 4

ORDER

At the request of the learned counsel for the parties, post the matter on **19.04.2012** for hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/ak